

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP (IB) 469/(MB)/2019

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.8.2019

NAME OF THE PARTIES: Harmony Links And Coating Pvt Ltd
V/s
Roshan Tin Printer Pvt Ltd

Section 9 of the Bankruptcy and Insolvency Act, 2016

ORDER

30. **C.P.(IB)-469(MB)/2019**

Counsel for the Operational Creditor sought leave of the court for withdrawing the petition. Prayer is allowed. Petition is dismissed as withdrawn.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)